

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 14th August, 2014

No.HC.VII-139/2014/**6193**/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend a programme on 'Cyber Crime', scheduled to be held from 01.09.2014 to 06.09.2014, at the National Police Academy, Hyderabad-

Sl No	Name	Designation	Contact Details
1.	Shri Nisanta Goswami	Sub-Divisional Judicial Magistrate (S), Dibrugarh	e-mail : nisantagoswami@yahoo.co.in Mob. No. : 094355-47231
2.	Shri Chaturjya Prasad Talukdar	Sub-Divisional Judicial Magistrate (S), Nagaon	e-mail : chaturjya@gmail.com Mob. No. -098649-83396

The nominated Judicial Officers are to report at the National Police Academy, Hyderabad on 31st August, 2014.

By order,
Sd/- K. S. Pathak
JOINT REGISTRAR (PM & P) / CPC

Memo No. HC.VII-139/2014/**6194 - 6208**/A dated 14.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. **Mr. H.K. Kusumakar, IPS, Deputy Director (IT), SVP National Police Academy, Hyderabad.**
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Dibrugarh / Nagaon. . **He / she is requested to inform the nominated participant of his / her respective District.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. **Shri Ashok T. Ukrani, Member (Judicial), E-Committee, Supreme Court of India.**
9. The Joint Registrar (Vig. / Judl. / Admn.-I), Gauhati High Court, Guwahati.
10. **Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (S), Dibrugarh.**
11. **Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon**

The nominated participants above are requested to carry their officially allotted Laptop with them while attending the programme. Further, they are advised to take with them a copy of the Information Technology Act and the Evidence Act while attending the training programme.

12. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.**
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


JOINT REGISTRAR (PM & P) / CPC